

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 2

CP(IB) No. 284/Chd/Hry/2021

Under Section 9, IBC 2016

In the matter of:-

Ridhi Sidhi Glasses (India) Pvt. Ltd.Petitioner/Operational Creditor

Vs.

Haryana Façade Pvt. Ltd.Respondent/Corporate Debtor

Present :

Mr. Amrit Kashyap, proxy counsel for Mr. Hitender Kansal, Advocate for the petitioner-operational creditor.

A date is requested by learned counsel for the petitioner on the ground that the issue regarding the threshold limit is pending before the Hon'ble Supreme Court of India against the judgment passed by Hon'ble NCLAT in case titled as ***Jumbo Paper Products Vs. Hansraj Agrofresh Pvt. Ltd.*** and the next date of hearing is 13.11.2023, therefore, the matter be listed on 22.11.2023.

Sd/-

(Umesh Kumar Shukla)
Member (Technical)

Sd/-

(Harnam Singh Thakur)
Member (Judicial)

September 4, 2023

Vriti